## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4807
ANSWERED ON:07.08.2009
UTILISATION OF FUNDS UNDER UIDSSMT
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Siddeswara Shri Gowdar Mallikarjunappa;Swamygowda Shri N
Cheluvaraya Swamy

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of funds allocated by the Union Government and utilised by State Governments for implementation of various Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during each of the last three years, State-wise including Gujarat, Karnataka and Orissa;
- (b) whether some State Governments have not utilised the allocated funds during the same period;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the State Governments including Karnataka has sought more assistance in this regard; and
- (e) if so, the details thereof, State-wise and action taken by the Government thereon?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), state-wise seven year Mission (2005-2012) allocation has been provided. The details showing state-wise allocation provided, the commitment made and funds released so far year-wise is placed at Annexure-I.
- (b): Yes, Madam. The States of Goa, Nagaland and Union Territories (UTs) of Andaman & Nicobar Islands and Lakshadweep have not utilised the allocated funds so far.
- (c): State of Goa and UTs of Andaman & Nicobar Islands and Lakshadweep have not identified the projects so far for financial assistance. Funds to the State of Nagaland have not been released due to non commitment of State share in respect of one project; the remaining projects are not technically cleared.
- (d)&(e): State Level Sanctioning Committee (SLSC) of most of the states, including Karnataka, have approved projects requiring funds beyond their seven year allocation and requested for release of funds for the same. Planning Commission and Ministry of Finance have been requested for enhancement of allocation for the states under UIDSSMT from time to time. In December 2008, Planning Commission, Govt. of India provided additional allocation of Rs. 5000.00 crore as part of Economic Stimulus package to clear pending projects approved upto December 2008 on the norm of 'One town One project'. Following this norm, projects of the following States that were approved by SLSCs upto December 2008 and cleared technically have been released funds:-

```
S.NO. NAME OF STATE S.NO. NAME OF STATE

1 Andhra Pradesh 10 Manipur

2 Arunachal Pradesh 11 Mizoram
```

Meghalaya

3

Assam

12

- 4 Gujarat 13 Orissa
- 5 Jammu & Kashmir 14 Punjab
- 6 Karnataka 15 Rajasthan
- 7. Kerala 16 Tripura
- 8 Madhya Pradesh 17 Uttarakhand
- 9 Maharashtra 18 West Bengal